

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-206/2013/12544/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Suchandra Bhattacharjee,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati, the th 4th ~~January~~ December, 2023.

Sub:- **Modification of Leave.**

Ref:- This Registry's letter No. HC.VII-206/2013/12353/A dated 22.12.2023.

Madam,

In partial modification to the above mentioned letter, I am directed to inform you that during your leave period, the District & Sessions Judge, Dhubri, and in his absence, the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-206/2013/12545-12456/A, dated , 04-01-2024
Copy forwarded for information to:

1. The District & Sessions Judge, Dhubri.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]